



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली

Email Office : dgft@nic.in , Phone Office : 011-23062777

(DES - V SECTION)

MINUTES OF THE NORMS COMMITTEE- V**MEETING No.** NC/5/MEET/Feb/202223/29**DATED:** 16/02/2023Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Feb/202223/29 dated 16/02/2023 of Norms Committee - V for the year 2022-23 was held on 16/02/2023 under the Chairmanship of Sh. Joint DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	DGFT(HQ)
2	KulDEP Singh,Technical Consultant	Ministry of MSME
3	ramasrey lal,Technical Consultant	Ministry of Commerce

Case Details and Decision(s):

Case No.	1 / NC/5/MEET/Feb/202223/29		
Case Status	Case Approved		
Party Name	SHAHI EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023		
HQ File Number	HQRNORM APPLY 00006108AM23		
RA File Number	NA		
Licence No and Date	NA		
Norms Committee Decision:			
M/s. Shahi Exports Private Limited vide their application dated 06.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
Girls Trouser (Style No. 730873) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/-10%	71700 Nos.	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/-10%	1.45 Sq. Mtr/Pc
Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	2 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006200AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 09.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
BRIELLA HOUNDSTOOTH LOOSE ENCASED ELASTIC BOMBER (WOMEN) MADE UP OF 100% POLYESTER FABRIC WITH LINING, GSM 370, STYLE No : D14824	50,000 Pcs	100% Polyester Yarn Dyed Woven Fabric, Width 57 inches +/- 5%, GSM 370 +/- 10%	2.79 Sq. Mtr/Pc
		100% Polyester Pongee Lining Fabric, Width 58 Inches +/-5%, GSM 68 +/- 10%	1.985 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006109AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
M/s. Shahi Exports Private Limited vide their application dated 06.02.2023 has requested for prior fixation of norms	

under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Boys Trouser (Style No.543034) Made of 88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/-10%	24050 Nos.	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven Fabric GSM 387+/-10%	1.64 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006245AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 10.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Shirt (Full Sleeve) (Style No.23301153) Made of	6005 Nos.	41% Hemp 36% Polyester 23% Cotton Yarn Dyed Woven Fabric GSM 246+/- 10%	2.92 Sq. Mtr/Pc

41% Hemp 36% Polyester 23% Cotton Yarn Dyed Woven Fabric GSM 246+/-10%			
---	--	--	--

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006110AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 06.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Girls Trouser (Style No.730779) Made of 73% Cotton 25% Polyester 2% Spandex/Elastane Denim Woven Fabric GSM 339+/-10%	92060 Nos.	73% Cotton 25% Polyester 2% Spandex/Elastane Denim Woven Fabric GSM 339+/- 10%	1.25 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	6 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006246AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 10.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Shirt (Full Sleeve) (Style No.13301869) Made of 28% Hemp 28% Cotton 24% Recycled Polyester 20% Polyester Yarn Dyed Woven Fabric GSM 246+/-10%	14065 Nos.	28% Hemp 28% Cotton 24% Recycled Polyester 20% Polyester Yarn Dyed Woven Fabric GSM 246+/-10%	3.23 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006117AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 07.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per

provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N.	Details of Export List	Qty.	Details of import item	Qty. Recommended
1	WHITE PEAKS PANT (WOMEN) MADE UP OF 100pct POLYESTER FABRIC, GSM 137, STYLE 0690	20,000 Pcs	100pct Polyester Twill Durable Water Repellent Fabric , width 56 inches +/-5pct GSM 137 +/-10pct	2.250 Sq. meter/pc
			100pct Polyester OHR Microtex Foil Printed Lining Fabric, width 58 inches +/- 5pct GSM 91 +/- 10pct	1.525 Sq. meter/pc
			100pct Nylon Taffeta Fabric , width 58 inches +/- 5pct GSM 75 +/- 10pct	1.050 /pc Sq. meter
			100pct Polyester Brushed Knitted tricot fabric, width 60inches +/- 5 pct GSM 215 +/- 10pct	0.088 Sq. meter/pc
			100pct Polyester Knitted Mesh fabric ,width 60 inches +/- 5 pct GSM 80 +/- 10pct	0.088 Sq. meter/pc
			100pct Nylon fabric, width 58 inches +/- 5pct GSM 260 +/- 10pct	0.102 Sq. meter/pc
			50pct Polyester, 50pct Recycled Polyester Wadding, width 60 inches +/-5pct GSM 60 +/- 10pct	2.103 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved

Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006248AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 10.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Babies Garments(Trouser) (Style No. H&M7617) Made of 64% Cotton 34% Polyester 2% Elastane Denim Woven Fabric GSM 244+/-10%	9025 Nos.	64% Cotton 34% Polyester 2% Elastane Denim Woven Fabric GSM 244+/-10%	0.65 Sq. Mtr/Pc
Girls Trouser (Style No. H&M7617) Made of 64% Cotton 34% Polyester 2% Elastane Denim Woven Fabric GSM 244+/-10%	195170 Nos.	64% Cotton 34% Polyester 2% Elastane Denim Woven Fabric GSM 244+/-10%	1.01 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006119AM23
RA File Number	NA

Licence No and Date	NA			
Norms Committee Decision:				
M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 07.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:				
S.N.	Details of Export List	Qty.	Details of import item	Qty. Recommended
1	Free Climb Pant (Mens) Made of 100% Polyester GSM 158 and 100% Nylon GSM 260 , Style# 0485	40,000 Pcs	100% Polyester Coated Woven Fabric, width 56 inches +/-5% GSM 158 +/- 10%	2.437 Sq. meter/pc
			100% Nylon Coated Woven Fabric , width 58 inches +/-5% GSM 260 +/- 10%	0.101 Sq. meter/pc
			100% Polyester Lining Fabric , width 58 inches +/- 5% GSM 91 +/- 10%	1.643 Sq. meter/pc
			100% Nylon Taffeta Lining Fabric, width 59 inches +/- 5% GSM 75 +/- 10%	1.137 Sq. meter/pc
			100% Polyester Brushed tricot fabric, width 59 inches +/- 5 % GSM 215 +/- 10%	0.1379 Sq. meter/pc
			100 % Polyester mesh knitted fabric, width 60 inches +/- 5 % GSM 70 +/-	0.0648 Sq. meter/pc

			10%	
			50% Polyester and 50% Recycled Polyester wadding , width 60 inches +/- 5 % GSM 60 +/- 10%	2.436 Sq. meter/pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	10 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006250AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 10.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Ladies Bib and Brace (Style No.106002) Made of 82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/- 10%	4000 Nos.	82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10%	3.02 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	11 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006154AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 07.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N	Details of Export List	Qty.	Details of import item	Qty. Recommended
1	Reversible Hooded Jacket (Youth), Made of 100pct Polyester, GSM 70 and 100pct Polyester Printed Fleece, GSM 135 Style # 0076	50,000 Pcs	100% Polyester woven coated fabric, width 56 inches+/-5% GSM 70 +/- 10 %	2.205 Sq. Mtr/Pc
			100% Polyester printed fleece Knitted fabric, width 60 inches+/-5% GSM 135 +/- 10%	1.772 Sq. Mtr/Pc
			100% Polyester Wadding, Width 60 Inches +/- 5 % GSM 80 +/- 10%	0.025 Sq. Mtr/Pc
			100% Polyester Wadding with one	1.905

			side Scrim, Width 60 Inches +/- 5 % GSM 150 +/- 10%	Sq. Mtr/Pc
			85% Recycled Polyester, 15% Polyester Wadding, Width 60 Inches +/- 5 % GSM 80+/- 10%	0.158 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	12 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006251AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 10.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Girls Trouser (Style No. GJ32A200) Made of 88% Polyester 12% Spandex Dyed Woven Fabric GSM 120+/-10%	36920Nos.	88% Polyester 12% Spandex Dyed Woven Fabric GSM 120+/-10%	1.0 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	13 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006170AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 08.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N	Details of Export List	Qty.	Details of import item	Qty. Recommended
1	RYDER RELAXED BELTED MOTO JACKET (WOMEN), MADE UP OF, FACE 100pct POLYURETHANE, BACK 85pct VISCOSE RAYON, 15pct POLYESTER, WITH LINING, GSM 400, STYLE No : D14814	1,00,000 Pcs	FACE 100PCT POLYURETHANE, BACK 85PCT Viscose Rayon, 15PCT Polyester Woven Fabric, Width 54 inches, +/- 5 PCT, GSM 400 +/- 10PCT	2.932 Sq. Mtr/Pc
			100PCT Polyester Taffeta Lining Fabric, Width 58 Inches, +/- 5 PCT GSM 61, +/- 10PCT	1.709 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	14 / NC/5/MEET/Feb/202223/29
Case Status	Case Rejected
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM REVIW00005785AM23
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>M/s. Shahi Exports Private Limited vide their application dated 17.01.2023 had requested for re-fixation of norms under Special Advance Authorization scheme which were earlier approved in NC Meeting No- NC/ 5/ MEET/ Dec/ 202223/ 20 date 29/12/2022. The Committee considered the case as per agenda along with other relevant papers and noted that firm's representative had appeared before NC on date 16.02.2023 through VC to explain their case with sample of the export product. The committee heard them and after detailed deliberation, decided to maintain status quo of its earlier decision and reject this case.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>	

Case No.	15 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00005071AM23
RA File Number	NA
Licence No and Date	NA
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply on dated 18.01.2023. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP as under:</p>	

Export item	Qty.	Import item	Qty. Recommended
Mens Parka (Style No. WM/WS/WX/WT/WE 5559) Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 with 100% Nylon Dyed Woven Fabric GSM 77 and 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920	24110 Nos.	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	3.19 Sq. Mtr/Pc
		100% Nylon Dyed Woven Fabric GSM 77+/-10%	1.76 Sq. Mtr/Pc
		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/-10%	0.36 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	16 / NC/5/MEET/Feb/202223/29
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Feb/ 202223/ 29 and 16/02/2023
HQ File Number	HQRNORM APPLY 00006181AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd. vide their application dated 08.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

S.N	Details of Export List	Qty.	Details of import item	Qty. Recommended
1	RELAXED FIT RUGGED FLEX DUCK DETROIT JACKET (MEN), MADE UP	30,000 Pcs	99PCT Cotton, 1PCT Spandex Woven Fabric, Width 60 Inches +/- 5	3.383 Sq. Mtr/Pc

	OF 99PCT COTTON 1PCT SPANDEX FABRIC, GSM 410 WITH LINING STYLE NO : 106306		PCT, GSM 410 +/- 10PCT	
			65PCT Polyester and 35PCT Cotton Twill fabric Width 66 Inches +/- 5 PCT, GSM 160 +/- 10PCT	0.563 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.